

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 237/9/HDB/2017
NAME OF THE COMPANY	KPR Industries (India) Limited
NAME OF THE PETITIONER(S)	Iron Exchange (India) Limited
NAME OF THE RESPONDENT(S)	KPR Industries (India) Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary Abhinav Reddy for P. Vikram — for P. Vikram	Advocate for Petitioner	vikram@cvlawchambers.com 9949901616	AE.
N.V. Shravan Kumar	Advocate	ckassociates@rediffmail.com 9866779739	N.V. Chy.

Heard Shri Nitish Bandary, Learned Counsel for Shri P. Vikram, Learned Counsels for the Petitioner and Shri N.V. Shravan Kumar for the Respondent.

Shri N.V. Shravan Kumar, Learned Counsel for the Respondent is filing his vakalat today and sought time to file his counter. Post the case on 17.01.2018.


Member (J)

Binnu


Member (J)